

ITEM NO.140

REGISTRAR COURT.2

SECTION IVA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ASHOK MENON

Petition(s) for Special Leave to Appeal (Civil) No(s).4649/2010

B.T.KRISHNAPPA

Petitioner(s)

VERSUS

D.M.,UNITED INSURANCE CO.LTD.& ANR.

Respondent(s)

Date: 29/03/2010 This Petition was called on for hearing today.

For Petitioner(s)

Mr. V.N. Raghupathy, Adv.
Mr. Lagnesh Mishra, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Respondents have been served. Counsel for the
Petitioner has filed affidavit regarding the proof of
dasti service on both the Respondents. There is no
appearance for the Respondent.

List the matter before the Hon'ble Court, as per
Rule.

(Ashok Menon)
Registrar

PS